

IN THE HIGH COURT OF JUDICATURE AT BOMBAY
NAGPUR BENCH, NAGPUR

CRIMINAL APPEAL NO.222 OF 2020
(Ketan s/o. Sharad Bandule and Ors. vs. State)

Office Notes, Office Memoranda of Coram,
appearances, Court's orders of directions
and Registrar's Orders.

Court's or Judge's orders.

Mr.N.R.Tekade, Advocate for the appellant.
Mrs.G.R.Tiwari, A.P.P. for respondent/State.

CORAM : M. G. GIRATKAR, J.

DATE : 30.4.2020.

List the matter after two weeks.

JUDGE